

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1170  
ANSWERED ON:17.08.2012  
BANGLADESHI REFUGEES  
Natarajan Shri P.R.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the Union Government has any statistical data about the number of Bangladeshi refugees in India;
- (b) if so, the details thereof;
- (c) out of these refugees, the number of refugees belonging to Scheduled Caste (Narmashudra Community) living in different States across the country;
- (d) whether these refugees have been given AADHAR citizen identity card; and
- (e) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) & (b) As per the available data, there are 83,484 Bangladesh nationals living in India who claim to be refugees.
- (c) Caste wise break-up of Bangladesh nationals who claim to be refugees residing in the country is not maintained by the Government.
- (d) & (e) The Unique Identification Authority of India (UIDAI) has been mandated to generate and issue a 12 digit unique identification numbers (Aadhaar) to all residents of India. Aadhaar is not a citizen identity card. It does not confer citizenship nor does it, by itself, confer right of citizenship.